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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/147/(IB)/2018
NAME OF THE PETITIONER(S) : BAVANI SECURITY & NIGHT PATROL
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. RAGAVENDRAN

Counsel for Financial Creditor



Geethanjalli

Counsel for Respondent

Geethanjalli

ORDER

Counsels representing both the parties are present. Counsel for respondent filed a memo praying for time to file counter. Time is enlarged finally at request with a direction to file counter and furnish copy of the same to the other side in advance. Both the counsels are directed to make submissions on the next date of hearing. Put up on 19.03.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)